

SHRIMATI MARGARET ALVA : Sir  
...(Interruptions)...

MR. CHAIRMAN: Did you ask me for permission to raise it in the Zero Hour?

Have you given me notice on this?  
...(Interruptions)...

SHRIMATI MARGARET ALVA: Laloo cannot be brought under any law. He is above the law ...*(Interruptions)*...

He cannot be brought under any law.  
...*(Interruptions)*...

*(The Deputy Chairman in the Chair)*

उपसभापति : आप सब बैठिए, प्लीज।

श्री नरेश यादव: नरसिंह राव सरकार की बात करें।  
...(व्यवधान)... सौ सौ चूहे खा के बिल्ली हज को चली। ...*(व्यवधान)*...

उपसभापति : अच्छा, अभी आप बिल्ली की बात नहीं करेंगे।

Please sit down. Let the Papers be laid on the Table.

#### REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON HUMAN RESOURCE DEVELOPMENT

DR. M. ARAM (Nominated)

Sir, I present a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Human Resource Development:

- (i) Fifty-third Report on the functioning of the National Institute of Ayurveda, Jaipur;
- (ii) Fifty-fourth Report on the functioning of the National Institute of Mental Health and Neuro Sciences, Bangalore; and
- (iii) Fifty-fifth Report on the functioning of the All India Institute of Speech and Hearing, Mysore.

#### LEAVE OF ABSENCE

THE DEPUTY CHAIRMAN: I have to inform Members that a telegram has been received from Shri Nabam Rebia stating that on account of the Statehood Day as well as local Nyokum festival celebration in his State he is unable to attend the House from the 20th February, 1997 to 6th March, 1997. He has, therefore, requested for the grant of leave of absence.

Does he have the permission of the House for remaining absent from the sittings of the House from the 20th February, 1997 to 6th March, 1997?

*(No hon. Member dissented)*

THE DEPUTY CHAIRMAN: Permission to remain absent is granted.

...(व्यवधान)... आप लोग अपनी बात जरा बंद करेंगे तो बेहतर रहेगा,

because there are a few other things which are to be taken up श्री प्रणव मुखर्जी।

श्री नरेश यादव: मैडम, मारग्रेट आल्वा जी ने बड़ा अच्छा सवाल रखा है। मैं यह कहना चाहता हूँ कि नरसिंह राव साहब का नाम आप बताएं पहले नंबर पर। ...*(व्यवधान)*...

श्रीमती मारग्रेट आल्वा: ठीक है, लालू को दो नंबर में लगा दो। उनको दो नंबर में लगाकर चार्जशीट करें। ...*(व्यवधान)*... जैसे नरसिंह राव जी को चार्जशीट किया है, उनको भी दो नंबर में लगाकर के चार्जशीट करें। ...*(व्यवधान)*... वह तो आप करें। डरते क्यों हैं? ...*(व्यवधान)*...

उपसभापति : मारग्रेट जी, आपके लीडर खड़े हैं बोलने के लिए। प्लीज। ...*(व्यवधान)*...

#### RE: GOVERNMENT'S COMMITMENT TO SWISS COURT REGARDING USE OF BOFORS PAPERS

SHRI PRANAB MUKHERJEE (West Bengal): Madam Deputy Chairperson, I want to draw the attention of the House to an important issue. Madam, You will recall that on Friday last some of the hon. Members of this House raised an issue in regard to placing on the Table of the House papers relating to investigation on Bofors which have been